CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH, LUCKNOW

Civil Contempt Petition No.34 of 2013 In Original Application No.124/2010 This the 20th Day of February 2014

Hon'ble Mr. Navneet Kumar, Member (J) Hon'ble Ms. Jayati Chandra, Member (A)

- 1. Yogendra Prasad, aged about 51 years, s/o Shri Kallu Ram Trivedi, resident of-Railpath Nirikshak Line, V.G. Colony, Lucknow.
- 2. Shiv Das, aged about 45 years, s/o Shri Pyare Lal, resident of -LD-26-I, Running Shed Colony, Alambagh, Lucknow.
- 3. Anil Kumar, aged about 40 years, s/o Shri Pachko Hori Purwa, Post-Madara, Hardoi.

-Applicants.

By Advocate: Sri. Praveen Kumar.

Versus.

- 1. Shri V.K. Gupta, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Shri A.K. Agrawal, Deputy Chief Electrical Engineer (W), C&W Workshop, Northern Railway, Alambagh, Lucknow.

-Respondents

By Advocate: Sri Rajendra Singh holding brief for Sri S. Vrema.

ORDER (Dictated in open Court)

By Mr. Navneet Kumar, Member (J)

The learned counsel for the applicant submitted at the Bar that the order dated 19.07.2010 passed by the Tribunal in O.A.No.124/2010 has already been complied with. He has also submitted a copy of order dated 1/8-1-2014 whereby the respondents revised the seniority of the applicants. The learned counsel for the respondents has also submitted the compliance report in which in para-4 of the compliance report, it is indicated that the seniority of the applicants have been revised and they have been assigned their due seniority position in compliance of the order passed by this Tribunal. The copy of order dated 1/8-1-

2014 produced by the learned counsel for the applicant is taken on record.

2. Under these circumstances, nothing remains to be adjudicated in the present C.C.P. and accordingly C.C.P. is dismissed. Notices stands discharged.

J. Wande

(Ms. Jayati Chandra) Member (A) (Navneet Kumar) Member (J)

Amit/-